

tion from the States of Kutch, Saurashtra and Bombay is being collected and will be laid on the Table of the House, when received.

(b) 712 cases have been disposed of; 238 are pending disposal in the courts.

**Dr. Ram Subhag Singh:** In what courts are the cases of the persons infringing these passport regulations disposed of?

**Shri Anil K. Chanda:** Under the Passport Regulations.

**Dr. Ram Subhag Singh:** May I know whether it is a fact that some of the courts have expressed difficulty that they have not been supplied with a copy of the passport regulations?

**Shri Anil K. Chanda:** We are not aware of it.

**Dr. Ram Subhag Singh:** May I know the number of persons who have infringed these passport regulations and who have been handed over to the Government of Kashmir for establishing their identity and whereabouts?

**Shri Anil K. Chanda:** This has got nothing to do with Kashmir.

**Dr. Ram Subhag Singh:** They have entered into this country and then they have been handed over.

**Shri Anil K. Chanda:** I have not followed the question.

**Mr. Speaker:** Will the hon. Member repeat the question?

**Dr. Ram Subhag Singh:** Is it a fact that none of the persons entering into this country without any passport from Pakistan has been handed over to the Government of Kashmir for being identified?

**The Prime Minister (Shri Jawaharlal Nehru):** We have never heard of any such allegation before. It surprises me that any such thing should have taken place, because, patently, I cannot conceive of it. I do not know, some mistakes may have been committed in some cases. On the face of it, it seems extraordinary.

#### HAND-LOOMS IN TRIPURA

\*1422. **Shri Dasaratha Deb:** (a) Will the Minister of Commerce and Industry be pleased to state the total number of hand-loom in Tripura?

(b) What is the annual production of hand-loom cloth in Tripura?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) According to the information the

Government have in their possession 34,368.

(b) 1.9 million yards approximately.

**Shri Dasaratha Deb:** Is the Government aware that this handloom industry is now in a deteriorating condition?

**Shri T. T. Krishnamachari:** I can take that information from the hon. Member.

**Shri Dasaratha Deb:** Has any representation been made by the Tripura Nari Samiti to protect and develop this industry?

**Shri T. T. Krishnamachari:** No specific representation has been received from Tripura.

**Shri M. D. Ramasami:** What are the varieties of textiles produced on these handlooms and which are the foreign countries to which they are exported?

**Shri T. T. Krishnamachari:** If the hon. Member is asking about Tripura, I have no information.

**Shri Nanadas:** What are the common counts of yarn required by the handloom weavers in Tripura?

**Shri T. T. Krishnamachari:** I will require notice.

#### EXTENSION OF COMMUNITY PROJECT SCHEME

\*1424. **Shri N. P. Damodaran:** (a) Will the Minister of Planning be pleased to state whether Government have decided to extend the Community Project Scheme into new areas and if so, to how many areas and in how many States?

(b) Have the new areas for the introduction of the Scheme been selected?

(c) Has any place in Malabar District of the Madras State been selected?

(d) If so, which is that place?

(e) When will the new project areas start work?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) to (d). Attention is invited to para. 2 of Supplement to Operational Agreement No. 8 on Community Development Programme a copy of which was laid on the Table in reply to parts (b) and (c) of Starred Question No. 979 on 25th March 1953. A decision regarding the number of areas to be selected in each State will be taken after consideration of proposals received from all State Governments.

(e) On the 2nd October, 1953.